

- (b) Review by the Government of the working of the above Corporation. [Placed in Library, See No. LT-3408/61].
- (v) Annual Report of the National Productivity Council for the year 1960-61. [Placed in Library, See No. LT-3409/61].
- (vi) Report of the Indian Productivity Team on Stores and Inventory Control in U.S.A., Japan and West Germany. [Placed in Library, See No. LT-3411/61].
- (vii) Report of the Indian Productivity Team on Supervisory and Operatives Training in Japan, U.S.A. and West Germany. [Placed in Library, See No. LT-3410/61].

STATEMENT OF CASES WHERE LOWEST TENDERS WERE NOT ACCEPTED

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda);** On behalf of Dr. B. Gopala Reddi, I beg to lay on the Table a statement of cases in which the lowest tenders had not been accepted by the India Store Department, London, and the India Supply Mission, Washington, during the half-year ending the 30th June, 1961. [Placed in Library, See No. LT-3412/61].

12.9½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

NINETY-FIRST REPORT

**Sardar Hukam Singh (Bhatinda):** I beg to present the Ninety-first Report of the Committee on Private Members' Bills and Resolutions.

12.9½ hrs.

ESTIMATES COMMITTEE

ONEHUNDRED AND FORTY-EIGHTH REPORT

**Shri Dasappa (Bangalore):** I beg to present the Hundred and Forty-eighth Report of the Estimates Committee on the Ministry of Commerce and Industry—Rubber Board (Reports and Accounts).

12.10 hrs.

PUBLIC ACCOUNTS COMMITTEE

THIRTY-NINTH REPORT

**Shri Chaturvedi (Etah):** I beg to present the Thirty-ninth Report of the Public Accounts Committee (1961-62) on the Accounts of the Damodar Valley Corporation for the year 1959-60.

12.10½ hrs.

LEAVE OF ABSENCE

**Mr. Speaker:** (i) The Committee on Absence of Members from the Sittings of the House in their Twenty-sixth Report have recommended that leave of absence be granted to the following members for the periods indicated against each:—

- (1) Rani Manjula Devi . . . . . 7th August to 25th August, 1961 (Fourteenth Session).
- (2) Shri Sarangadhara Sinha . . . . . 7th August to 1st September, 1961 (Fourteenth Session).
- (3) Shri Laxmi Narayan Bhanj Deo . . . . . 21st August to 8th September, 1961 (Fourteenth Session).
- (4) Shri B. Pocker . . . . . 16th August to 8th September, 1961 (Fourteenth Session).

- (5) Shri T.R. Neswi . . . . 7th August to 29th August, 1961 (Fourteenth Session).
- (6) Shri Nemi Chandra Kasliwal . . . . 20th November to 8th December, 1961 (Fifteenth Session).
- (7) Shri Kansari Halder . . . . 7th August to 8th September, 1961 (Fourteenth Session).
- (8) Shri Dwarika Nath Tewari . . . . 7th August to 8th September, 1961 (Fourteenth Session).
- (9) Shri U. Muthuramalinga Thevar . . . . 20th November to 8th December, 1961 (Fifteenth Session).
- (10) Shrimati Ila Palchoudhuri . . . . 20th November to 8th December, 1961 (Fifteenth Session).
- (11) Shri V.N. Swami . . . . 14th August to 8th September, 1961 (Fourteenth Session).
- (12) Her Highness Maharani Vijaya Raje Scindia of Gwalior. . . . 20th November to 8th December 1961 (Fifteenth Session).
- (13) Shri Narasingha Malla Deb] . . . . 20th November to 5th December, 1961 (Fifteenth Session).
- (14) Shri Kanhaiyalal Khadiwala . . . . 20th November to 8th December, 1961 (Fifteenth Session).

(ii) The absence of Shrimati Lalita Rajya Laxmi from the 7th March to the 5th May, 1961 (Thirteenth Session) was condoned.

I take it that the House agrees with the recommendations of the Committee.

**Hon. Members:** Yes.

**Mr. Speaker:** The members will be informed accordingly.

12.11½ hrs.

#### BUSINESS OF THE HOUSE

**Mr. Speaker:** Supplementary Demands.

**Shri Tangamani (Madurai):** Before it is taken up, I would like to say that there is the discussion on railway accidents which was taken up last week and which has been carried over to this week. We do not find it in the Order Paper today or indicated for the Order Paper of tomorrow. We would like to know when it is going to be taken up. Otherwise, it may not be concluded at all. One and half hours have been taken up, and one more hour remains. We want the reply of the hon. Minister, because several comments have been made in the newspapers and we would like to know what the hon. Minister has to say on this.

**Shri T. B. Vittal Rao (Khammam):** Further, I want to submit that the Order Paper is being changed as they like. Yesterday we were sitting here till 6.30 P.M. We were not informed of the order in which the Bills would be taken up. Day before yesterday there was one order, and today there is another order. For example, the Iron Ore Mines Labour Welfare Cess Bill was the second in the list of Bills the other day, but today I find it is completely removed from the list, and instead of that, the Visva-Bharati (Amendment) Bill and some others have been included. The Minister could not tell us yesterday at 6:30 P.M. I cannot understand why this change is going on.

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I said the other day that the most essential and important Bills would be given priority. I made it perfectly clear when I announced about the remaining business. The House is to adjourn on the 8th. Within that time, those which are the most important Bills from the point of view of the Government are to be taken up.